

No. B-16(ii)/ 33 /2020,

Dated : 04-05-2020.

OFFICE ORDER

DISTRICT & SESSIONS COURT, PUNE.

Read :(i) Hon'ble High Court Circulars/ Notifications dated 14-03-2020, 16-03-2020, 20-03-2020, 23-03-2020, 26-03-2020, 15-04-2020 and 04.05.2020.

(ii) District Court Circulars/orders bearing Nos. B-16(ii)/15/2020, dated 16-03-2020, B-16(ii)/18/2020, dated 23-03-2020, B-16(ii)/20/2020, dated 30-03-2020, B-16(ii)/26/2020, dated 15-04-2020.

In continuation of the earlier circulars and in pursuance to the Circular dated 04.05.2020 issued by the Hon'ble Bombay High Court, the undersign issues this further office order making following arrangement for Pune Judicial District, for the purpose of urgent matters such as Remand Orders, Statement under Section 164 of Cr. P. C., Bail Applications, Anticipatory Bail Applications, Applications for urgent Orders of Injunctions, Applications for grant of stay and such other urgent matters, up to 18.05.2020.

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Part-I

(District & Sessions Courts at Pune proper)

Sr. No.	Name of the Judicial Officer	Date	Assignment.
1)	Smt. S. V. Sahare, District Judge-16 and Addl. Sessions Judge, Pune	05-05-2020	(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. V. P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune,

			<p>as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act.</p> <p>(iii) To be incharge of District Judge - 01 to 10, (Excluding 18) Pune and Adhoc District Judge - 1 to 4, Pune and own Court.</p>
2)	Smt. R. U. Malvankar, District Judge-18 and Addl. Sessions Judge, Pune.	05-05-2020	<p>(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of District Judge - 11 to 20, Pune (Excluding 16) and Adhoc District Judge - 5 to 9, Pune, and own Court.</p>
3)	Smt. S. R. Bhangdiya Zawar, District Judge-19 and Addl. Sessions Judge, Pune.	06-05-2020	<p>(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. V. P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act.</p>

			(iii) To be incharge of District Judge - 1 to 10, (excluding 20) Pune and Adhoc District Judge - 1 to 4, Pune and own Court.
4)	Shri. S. P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune	06-05-2020	(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of District Judge - 11 to 20, (Excluding 19) Pune and Adhoc District Judge - 5 to 9, Pune and own Court.
5)	Shri. R. G. Deshpande, Adhoc District Judge-1 and Addl. Sessions Judge, Pune	08-05-2020	(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. V.P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act. (iii) To be incharge of District Judge - 1 to 10,) Pune and Adhoc District Judge - 1 to 4, (Excluding 2) Pune and own Court.
6)	Shri. S. M. Agarkar, Adhoc District Judge-2 and Addl. Sessions	08-05-2020	(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and

	Judge, Pune		<p>Shri. R. G. Deshpande Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of District Judge - 11 to 20, Pune and Adhoc District Judge - 5 to 9, Pune and own Court.</p>
7)	Shri. V. R. Jagdale, Adhoc District Judge-3 and Addl. Sessions Judge, Pune	11-05-2020	<p>(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. V. P. Adone, Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act.</p> <p>(iii) To be incharge of District Judge - 1 to 10, Pune and Adhoc District Judge - 1 to 3, Pune and own Court.</p>
8)	Shri. V. P. Adone, Adhoc District Judge-4 and Addl. Sessions Judge, Pune	11-05-2020	<p>(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of District Judge - 11 to 20, Pune and Adhoc District Judge - 4 to 9, Pune and own Court.</p>

9)	Shri. S. S. Gosavi, District Judge-1 and Addl. Sessions Judge, Pune	12-05-2020	(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act. (iii) To be incharge of District Judge - 1 to 10, (Excluding 2) Pune and Adhoc District Judge - 1 to 4, Pune and own Court.
10)	Smt. A. V. Rotte, District Judge-2 and Addl. Sessions Judge, Pune	12-05-2020	(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. V. P. Adone Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of District Judge - 11 to 20, Pune and Adhoc District Judge - 5 to 9, Pune and own Court.
11)	Shri. V. K. Yawalkar, District Judge-3 and Addl. Sessions Judge, Pune	13-05-2020	(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.

			<p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act.</p> <p>(iii) To be incharge of District Judge - 1 to 10, Pune (Excluding 4) and Adhoc District Judge - 1 to 4, Pune and own Court</p>
12)	Shri. M. R. Purwar, District Judge-4 and Addl. Sessions Judge, Pune	13-05-2020	<p>(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. V. P. Adone Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of District Judge - 11 to 20, Pune and Adhoc District Judge - 5 to 9, Pune and own Court.</p>
13)	Shri. S. R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune	14-05-2020	<p>(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act.</p> <p>(iii) To be incharge of District Judge - 1 to 10, (Excluding 6) Pune and Adhoc District Judge - 1 to 4, Pune and own Court.</p>

14)	Shri. J. N. Raje, District Judge-6 and Addl. Sessions Judge, Pune	14-05-2020	<p>(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. V. P. Adone Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of District Judge - 11 to 20, Pune and Adhoc District Judge - 5 to 9, Pune and own Court.</p>
15)	Shri. H. R. Waghmare, District Judge-8 and Addl. Sessions Judge, Pune	15-05-2020	<p>(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. V. P. Adone Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act.</p> <p>(iii) To be incharge of District Judge - 1 to 10, (Excluding 9) Pune and Adhoc District Judge - 1 to 4, Pune and own Court.</p>
16)	Smt. M. M. Deshpande, District Judge-9 and Addl. Sessions Judge, Pune.	15-05-2020	<p>(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p>

			(iii) To be incharge of District Judge - 11 to 20, Pune and Adhoc District Judge - 5 to 9, Pune and own Court.
17)	Shri.S. H. Gwalani, District Judge-10 and Addl. Sessions Judge, Pune	16-05-2020	(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. V. P. Adone Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act. (iii) To be incharge of District Judge - 1 to 10, Pune and Adhoc District Judge - 1 to 4, Pune and won Court.
18)	Smt. R. V. Adone, District Judge-11 and Addl. Sessions Judge, Pune	16-05-2020	(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of District Judge - 11 to 20, Pune and Adhoc District Judge - 5 to 9, Pune and won Court.
19)	Shri. G. P. Agrawal District Judge-13 and Addl. Sessions Judge, Pune	18-05-2020	(i) Bail applications allotted to Smt. S. V. Sahare, DJ-16 and Addl. Sessions Judge, Pune, and Shri. V. P. Adone Adhoc DJ-4 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.

			<p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, Electricity Act.</p> <p>(iii) To be incharge of District Judge - 1 to 10, Pune and Adhoc District Judge - 1 to 4, Pune and won Court.</p>
20)	Shri. P. C. Bhagure (CBI), District Judge-14 and Addl. Sessions Judge, Pune.	18-05-2020	<p>(i) Bail applications allotted to Shri. M. R. Purwar, DJ-4 and Addl. Sessions Judge, Pune and the Court of Shri. R. G. Deshpande, Adhoc DJ-1 and Addl. Sessions Judge, Pune, as per Office Order dated 02.05.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of District Judge - 11 to 20, Pune and Adhoc District Judge - 5 to 9, Pune and won Court.</p>
21)	Shri. A. N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.	05-05-2020, 08-05-2020, 12-05-2020, 14-05-2020, 16-05-2020,	Bail matters/remand work pertaining to MCOC Act of his own Court as well as of the Court of Shri. A.Y. Thatte, District Judge-12 and Addl. Sessions Judge, Pune.
22)	Shri. A. Y. Thatte, District Judge-12 and Addl Sessions Judge, Pune.	06-05-2020, 11-05-2020, 13-05-2020, 15-05-2020, 18-05-2020	Bail matters/remand work pertaining to MCOC Act of his own Court as well as of the Court of Shri. A.N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.
23)	Shri. P. R. Ashturkar, Member, MACT, Pune	05-05-2020 to 18-05-2020	His own MACT Court

Part-II**(District & Additional Sessions Court at Baramati)**

Sr. No.	Name of the Judicial Officer	Date	Assignment
1)	Dhri. D. B. Bangde, Adhoc District Judge-1 & Addl. Sessions Judge, Baramati.	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020	District Judge-1 and 2 Baramati and own Court.
2)	Shri. R. D. Gadwe, Adhoc District Judge-2 and Asstt. Sessions Judge, Baramati.	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020	District Judge- 3 and 4 Baramati and own Court.
3)	Shri. R. B. Deshpande, District Judge-1 & Addl. Sessions Judge, Baramati.	06-05-2020, 12-05-2020, 15-05-2020,	District Judge- 1 & 2 Baramati and Adhoc Court 1.
4)	Shri. R. V. Lokhande, District Judge-4 & Addl. Sessions Judge, Baramati.	06-05-2020, 12-05-2020, 15-05-2020,	District Judge- 3 & 4 Baramati and Adhoc Court 2.
5)	Shri. S. T. Bhalerao, District Judge - 2 & Addl. Sessions Judge, Baramati.	08-05-2020, 13-05-2020, 16-05-2020	District Judge- 1 and 2 Baramati and Adhoc District Judge-1, Baramati.
6)	Shri. R. R. Rathi, District Judge-3 & Addl. Sessions Judge, Baramati.	08-05-2020, 13-05-2020, 16-05-2020	District Judge- 3 and 4 Baramati and Adhoc District Judge-2, Baramati.

Part-III**(District & Additional Sessions Court at Khed-Rajgurunagar)**

Sr. No.	Name of the Judicial Officer	Date	Assignment.
1)	Shri. S. N. Patil, District Judge-3 & Addl. Sessions Judge, Khed-Rajgurunagar.	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020	All the District and Addl. Sessions Judges, at Khed-Rajgurunagar.
2)	Shri. N. K. Brahme, District Judge-1 & Addl. Sessions Judge, Khed-Rajgurunagar.	06-05-2020, 12-05-2020, 15-05-2020,	All the District and Addl. Sessions Judges, at Khed-Rajgurunagar.
3)	Shri. A. M. Ambalkar, District Judge-2 & Addl. Sessions Judge, Khed-Rajgurunagar.	08-05-2020, 13-05-2020, 16-05-2020	All the District and Addl. Sessions Judges, at Khed-Rajgurunagar.

Part-IV**(Civil Court Senior Division, Pune)**

Sr. No.	Name of the Judicial Officer	Date	Assignment.
1)	Shri. V. M. Karhadkar, 6 th Jt. Civil Judge, Senior Division, Pune.	05-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
2)	Shri. S. M. Godse, 7 th Jt. Civil Judge, Senior Division, Pune.	06-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
3)	Smt. G. V. Jangde-Deshpande, 8 th Jt. Civil Judge, Senior Division, Pune.	08-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing

			with family matters situated at Family Court Building, Pune)
4)	Smt. A. N. Navandar, 10 th Jt. Civil Judge, Senior Division, Pune .	11-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
5)	Smt. A. A. Pandule, 11 th Jt. Civil Judge, Senior Division, Pune .	12-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
6)	Shri. G. R. Patil, 12 th Jt. Civil Judge, Senior Division, Pune .	13-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
7)	Shri. N. A. Patel, 13 th Jt. Civil Judge, Senior Division, Pune .	14-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
8)	Shri. J. V. Bhende, 14 th Jt. Civil Judge, Senior Division, Pune .	15-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
9)	Shri, S. M. A. Sayyed, 15 th Jt. Civil Judge, Senior Division, Pune	16-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
10)	Shri. N. S. Puri, 16 th Jt. Civil Judge, Senior Division, Pune .	18-05-2020	All the Courts of Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper.

			(including the Courts dealing with family matters situated at Family Court Building, Pune)
11)	Shri. P. G. Deshmukh, 4 th Jt. C.J.S.D. Pune, deputation at Vadgaon-Mawal.	05-05-2020 to 18.05.2020	To be incharge of his own court.

Part-V**(Small Causes Court, Pune)**

Sr. No.	Name of the Judicial Officer	Date	Assignment.
1)	Smt. M.S. Bhadane, Judge, Small Causes Court, Pune.	05-05-2020, 14-05-2020	All Small Causes Court, Pune.
2)	Smt. M. S. Sahastrabudhe, 2 nd Addl. Judge, Small Causes Court, Pune	06-05-2020, 15-05-2020	All Small Causes Court, Pune.
3)	Shri. V. V. Kulkarni, 3 rd Addl. Judge, Small Causes Court, Pune	08-05-2020, 16-05-2020	All Small Causes Court, Pune.
4)	Smt. S. G. Agrawal, 5 th Addl. Judge, Small Causes Court, Pune.	11-05-2020, 18-05-2020	All Small Causes Court, Pune.
5)	Smt. H. R. Jadhav, 6 th Addl. Judge, Small Causes Court, Pune	12-05-2020	All Small Causes Court, Pune.
6)	Shri. A.B.Jadhav, 7 th Addl. Judge, Small Causes Court, Pune.	13-05-2020	All Small Causes Court, Pune.

Part-VI**(Civil Court Senior Division, Baramati)**

Sr. No.	Name of the Judicial Officer	Date	Assignment.
1)	Shri. B. N. Arbad, Jt. Civil Judge, Senior Division, Baramati	05-05-2020, 06-05-2020	All Civil Judges, Senior Division Courts, Baramati.
2)	Shri. G. G. Bharne, Civil Judge, Senior Division, Baramati.	08-05-2020, 11-05-2020	All Civil Judges, Senior Division Courts, Baramati.
3)	Smt. A. B. Kurane 4 th Jt. Civil Judge, Senior Division, Baramati	12-05-2020, 13-05-2020	All Civil Judges, Senior Division Courts, Baramati.
4)	Shri. P. N. Deshpande 2 nd Jt. Civil Judge, Senior Division, Baramati	14-05-2020, 15-05-2020	All Civil Judges, Senior Division Courts, Baramati.
5)	Shri. S. S. Ubale, 3 rd Jt. Civil Judge, Senior Division, Baramati	16-05-2020, 18-05-2020	All Civil Judges, Senior Division Courts, Baramati.

Part- VII**(Civil Court Senior Division, Khed-Rajgurunagar)**

Sr. No.	Name of the Judicial Officer	Date	Assignment
1)	Shri. G. B. Deshmukh, 2 nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020.	All Civil Judges, Senior Division, Khed-Rajgurungar.

2)	Smt. S. S. Pakhale, Civil Judge, Senior Division, Khed- Rajgurunagar.	06-05-2020, 12-05-2020, 15-05-2020, ,	All Civil Judges, Senior Division, Khed-Rajgurunagar.
3)	Shri. K. H. Patil, Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	08-05-2020, 13-05-2020, 16-05-2020	All Civil Judges, Senior Division, Khed-Rajgurunagar.

Part-VIII
**(J.M.F.C. Courts at Pune (including Khadki/
Pune Cantonment, Pimpri-Chinchwad, PMC and PCMC)**

Sr. No.	Name of the Judicial Officer	Date	Assignment.
1)	Smt. R. S. Patil, 2 nd Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020.	All J.M.F.Cs. at Pune Cantonment Court.
2)	Shri. K. C. Rajput, Judicial Magistrate, First Class, Cantonment Court, Pune	06-05-2020, 12-05-2020, 15-05-2020,	All J.M.F.Cs. at Pune Cantonment Court.
3)	Shri. A. S. Deshpande, Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	08-05-2020, 13-05-2020, 16-05-2020	All J.M.F.Cs. at Pune Cantonment Court.
4)	Smt. D.A. Darveshi, Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020,	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.
5)	Shri. S. K. Sonwane, Judicial Magistrate, First Class, Khadki Cantonment, Khadki	06-05-2020, 12-05-2020, 15-05-2020	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.

6)	Smt. V. C. Kshirsagar, 2 nd Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	08-05-2020, 13-05-2020, 16-05-2020	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.
7)	Smt. R. R.Kale, 2 nd Jt. C.J.J.D. & J.M.F.C. Pimpri.	05-05-2020, 13-05-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
8)	Smt. N. T. Bhosale, 4 th C.J.J.D. & J.M.F.C. Pimpri.	06-05-2020, 14-05-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
9)	Smt. R. N.Mujawar, 3 rd Jt. C.J.J.D. & J.M.F.C. Pimpri.	08-05-2020, 15-05-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
10)	Shri. A. U. Supekar, C.J.J.D. & J.M.F.C. Pimpri.	11-05-2020, 16-05-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
11)	Shri. D. R.Pathan, Jt. C.J.J.D. & J.M.F.C. Pimpri.	12-05-2020, 18-05-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
12)	Smt. R.K. Bafna J.M.F.C. Court No.2, Pune.	05-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
13)	Smt. T.M. Nirale J.M.F.C. Court No.3, Pune.	06-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
14)	Shri. P.S. Jondhale J.M.F.C. Court No.4, Pune.	08-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
15)	Shri V.I Shaikh J.M.F.C. Court No.5, Pune.	11-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
16)	Smt. A.S. Mujumdar J.M.F.C. Court No.6, Pune.	12-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.

17)	Smt. S. R. Patil J.M.F.C. Court No.8, Pune.	13-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
18)	Smt. A.V. Mohite J.M.F.C. Court No.9, Pune.	14.05.2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
19)	Shri. N.K. Kharade J.M.F.C. (M.V.) Court, Pune.	15-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
20)	Shri. M.A. Shaikh 13th Jt. C.J.J.D. & J.M.F.C. Pune.	16-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
21)	Smt. S.K. Khan 12th Jt. C.J.J.D. & J.M.F.C. Pune.	18-05-2020	All JMFCs at Shivajinagar Headquarter and Addl. CJM Court, Pune.
22)	Shri. A. B. Tahasildar, C.J.J.D. & J.M.F.C. (P.M.C. Court), Pune	05-05-2020 to 18-05-2020	To be incharge of his own Court.
23)	Smt. V. R. Mane, C.J.J.D. & J.M.F.C. (P.C.M.C. Court), Akurdi, Pune	05-05-2020 to 18-05-2020	To be incharge of her own Court.
24)	Smt. A. A. Pathan, 9 th Jt. C.J.J.D. & J.M.F.C. (Juvenile Justice Court), Yerwada, Pune.	05-05-2020 to 18-05-2020	To be incharge of her own Court.
25)	Shri. M.M. Raut, J.M.F.C. (Railway), Pune.	05-05-2020 to 18-05-2020	To be incharge of his own Court.

Part-IX

(Courts exclusively dealing with cases u/s.138 of N.I.Act)

Sr. No.	Name of the Judicial Officer	Date	Assignment
1)	Shri.V.S. Khandbahale, 28 th Jt. C.J.S.D. & Addl .C.J.M. Pune.	05-05-2020, 13-05-2020,	(1) Shri. N. N. Patil 9 th Jt. C.J.S.D. and Addl.C.J.M., Pune.

			<p>(2) Shri. O. S. Mantri 25th Jt. C.J.S.D. & Addl.C.J.M. Pune.</p> <p>(3) Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune.</p> <p>(4) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune.</p>
2)	Shri. O. N. Mantri, 25 th Jt.C.J.S.D. & Addl.C.J.M. Pune	06-05-2020, 14-05-2020	<p>(1) Shri. N. N. Patil 9th Jt. C.J.S.D. and Addl.C.J.M., Pune.</p> <p>(2) Shri. V.S. Khandbahale 28th Jt. C.J.S.D. & Addl.C.J.M. Pune.</p> <p>(3) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune.</p> <p>(4) Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune.</p>
3)	Shri. N. N. Patil, 9 th Jt. C.J.S.D. and Addl. C.J.M. Pune.	08-05-2020, 15-05-2020	<p>(1) Shri. O. N. Mantri, 25th Jt. C.J.S.D. and Addl.C.J.M., Pune.</p> <p>(2) Shri. V.S. Khandbahale 28th Jt. C.J.S.D. & Addl.C.J.M. Pune.</p> <p>(3) Shri. R. D. Dange 29th C.J.S.D. & Addl.C.J.M. Pune.</p> <p>(4) Smt. A. P. Giradkar 31st Jt. C.J.S.D. & Addl.C.J.M. Pune.</p>
4)	Smt. A. P. Giradkar 31 st Jt. C.J.S.D. & Addl.C.J.M. Pune.	11-05-2020, 16-05-2020	<p>(1) Shri. N. N. Patil 9th Jt. C.J.S.D. and Addl. C.J.M., Pune.</p> <p>(2) Shri. O. N. Mantri 25th Jt. C.J.S.D. & Addl. C.J.M. Pune.</p> <p>(3) Shri. V.S. Khandbahale 28th Jt. C.J.S.D. & Addl.C.J.M.,Pune.</p> <p>(4) Shri. R. D. Dange</p>

			29 th C.J.S.D. & Addl.C.J.M. Pune.
5)	Shri. R. D. Dange, 29 th C.J.S.D. & Addl.C.J.M., Pune.	12-05-2020, 18-05-2020	(1) Shri. N. N. Patil 9 th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. O. S. Mantri 25 th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Smt. A. P. Giradkar 31 st Jt. C.J.S.D. & Addl.C.J.M. Pune. (4) Shri.V.S. Khandbahale, 28 th Jt. C.J.S.D. & Addl .C.J.M. Pune.

Part- X**(C.J.J.D. & J.M.F.C. of Taluka Courts)**

Sr. No.	Name of the Judicial Officer	Date	Assignment
1)	Shri. N. P. Deshpande, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Indapur.	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020.	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
2)	Smt. S. B. Yadav, Civil Judge, J.D. and J.M.F.C., Indapur.	06-05-2020, 12-05-2020, 15-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
3)	Smt. N. A. L. Shaikh, Jt. Civil Judge, J.D. & J.M.F.C., Indapur.	08-05-2020, 13-05-2020, 16-05-2020.	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
4)	Shri. S. A. Mulik, Civil Judge, J.D. and J.M.F.C., Vadgaon Maval.	05-05-2020, 14-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
5)	Shri. B. V. Burande, Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon	06-05-2020, 15-05-2020.	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.

	Maval.		
6)	Shri. R.K. Gaikwad, 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	08-05-2020, 16-05-2020.	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
7)	Smt.P. M. Suryawanshi, 4 th Jt. Civil Judge, J.D. and J.M.F.C., Vadgaon Maval.	11-05-2020, 18-05-2020.	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
8)	Smt. G.S. Patil 5 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	12-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
9)	Shri. S.G. Guanri 6 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	13-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
10)	Smt. S. K. Birajdar, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
11)	Shri. N. D. Meshram Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon.	06-05-2020, 12-05-2020, 15-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
12)	Shri. H. J. Pathan, Civil Judge, J.D. and J.M.F.C., Ghodegaon	08-05-2020, 13-05-2020, 16-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
13)	Shri. P. P. Awate, Jt. Civil Judge, J.D. and J.M.F.C., Bhor	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.
14)	Smt. H.U.U. Patil, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Bhor.	06-05-2020, 12-05-2020, 15-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Bhor.

15)	Shri.S. K. Mule, Civil Judge, J.D. and J.M.F.C., Bhor	08-05-2020, 13-05-2020, 16-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.
16)	Smt. D. M. Patil, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad
17)	Shri. V. N. Morey, Civil Judge, J.D. and J.M.F.C., Saswad.	06-05-2020, 12-05-2020, 15-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Saswad.
18)	Shri. N. S. Tikhe, Jt. C.J.J.D.and J.M.F.C., Saswad.	08-05-2020, 13-05-2020, 16-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad.
19)	Shri. D. B. Patange, 2 nd Jt.C.J.J.D.& J.M.F.C., Khed-Rajgurunagar.	05-05-2020, 12-05-2020, 16-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
20)	Shri. P. D. Deore, 3 rd Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	06-05-2020, 13-05-2020, 18-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
21)	Smt. R. D.Patange-Ingle, Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	08-05-2020, 14-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
22)	Smt. N. S. Kadam, 4 th Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	11-05-2020, 15-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
23)	Shri. K. M. Mundhe, 3 rd Jt.C.J.J.D.&JMFC, Ghodnadi-Shirur.	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.

24)	Shri. R. D. Hingaonkar, 2 nd Jt.C.J.J.D.&JMFC, Ghodnadi-Shirur.	06-05-2020, 12-05-2020, 15-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
25)	Smt. S. R. Bandal, C.J.J.D. & J.M.F.C. Ghodnadi-Shirur	08-05-2020, 13-05-2020, 16-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
26)	Smt. D. S. Khot, 5 th Jt.C.J.J.D. & J.M.F.C. Baramati.	05-05-2020, 14-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
27)	Smt. A.A. Bachulkar, 6 th Jt.C.J.J.D. & J.M.F.C. Baramati.	06-05-2020, 15-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
28)	Shri. V. B. Kamble, Jt.C.J.J.D. & J.M.F.C. Baramati.	08-05-2020, 16-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
29)	Shri. P. R. Wagdole, 2 nd Jt.C.J.J.D. & J.M.F.C. Baramati.	11-05-2020, 18-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
30)	Shri. A. J. Girhe, 3 rd Jt. C.J.J.D. & J.M.F.C. Baramati.	12-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
31)	Shri. I. G. Mahadeokoli, 4 th Jt.C.J.J.D. & J.M.F.C. Baramati.	13-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
32)	Shri. V. I. Ghorpade, 2 nd Jt.C.J.J.D. & J.M.F.C. Junnar	05-05-2020, 11-05-2020, 14-05-2020, 18-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar.
33)	Shri. A. M. Kulkarni C.J.J.D. & J.M.F.C. Junnar.	06-05-2020, 12-05-2020, 15-05-2020,	All C.J.J.Ds. & J.M.F.Cs. at Junnar
34)	Shri. P. M. Kolse, Jt.C.J.J.D. & J.M.F.C. Junnar.	08-05-2020, 13-05-2020, 16-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar.

35)	Shri. A. A. Kalamkar, 2 nd Jt. C.J.J.D. & J.M.F.C. Daund.	05-05-2020, 12-05-2020, 16-05-2020	All C.J.J.Ds. & J.M.F.Cs., Daund.
36)	Smt. A. A. Lagare, 3 rd Jt. C.J.J.D. & J.M.F.C. Daund	06-05-2020, 13-05-2020, 18-05-2020	All C.J.J.Ds. & J.M.F.Cs., Daund.
37)	Shri. N. B. Jadhav, C.J.J.D. & J.M.F.C. Daund.	08-05-2020, 14-05-2020,	All C.J.J.Ds. & J.M.F.Cs., Daund.
38)	Shri. A. T. Mangire, Jt.C.J.J.D. & J.M.F.C. Daund.	11-05-2020, 15-05-2020	All C.J.J.Ds. & J.M.F.Cs., Daund.
39)	Shri. G. S. Varpe, Judicial Magistrate, F.C. (Railway), Daund.	05-05-2020 to 18-05-2020	To be incharge of his own Court.

All the Judicial Officers in Pune District are hereby instructed to make such arrangement that whenever the request of urgent relief is received by the duty Judicial Officer in respect of the matter of their Court, the said matter is made available immediately, within the office time.

The staff members attached to the above mentioned Judicial Officers including administrative staff required for institution and other allied work shall attend the office. As far as possible, minimum staff be utilized. In case their staff is not residing at the station of their posting and unable to attend duty, the staff residing locally, may be utilized.

Apart from that, the duty Judicial Officer and staff assigned for dealing with such work, all other Judges and staff will not be required to attend the Court till **18-05-2020**. However, all the Judges and the staff members shall be available on phone calls as and when any communication is made to them telephonically. In case any duty is assigned to the Judges and / or staff members, he/she shall discharge the same without fail. Breach of these directions may attract stern Disciplinary Action against them and also their period of absence will be considered as leave period.

All the Judicial Officers and the staff members are required to be present at Headquarter and make themselves available, whenever required.

In order to avoid crowding of Courts, all the Courts may give the next dates on which the matters listed on a particular date would be again listed. It is advisable that all the Courts in Pune District to affix the Memorandum/Boards with next dates in the matters, on conspicuous place outside their respective Courts and ensure that the next date is reflected on the CIS.

The Judicial Officers, who are assigned the duty as above, to make use of the Video Conferencing facility for advocates/litigants in person, for hearing of extremely urgent matters, i.e. remand, bail applications, etc. The Judicial Officers may attend hearing in Video Conferencing Room, available in Court premises, if the arrangement made in Court hall do not cater to the need. The Circulars bearing No. B-16(ii)/19/2020, dated 23rd March, 2020, No. B-16(ii)/24/2020, dated 4th April, 2020 and No. B-16(ii)/25/2020 - dated 8th April, 2020 has already been issued to that effect.

All the Judicial Officers shall ensure that fresh filing will be accepted on all working days and accordingly all arrangements should be made.

All the Litigants, Public and Advocates are hereby informed that they should avoid visiting the Court complexes unless necessary. They shall adhere to the guidelines issued by the Health Ministry while they visit the Court.

The guidelines of the Hon'ble Supreme Court of India in respect of JCWL, CoCP, JJB, etc. in *Suo Moto Writ Petition (Civil) No. 04 of 2020* (already circulated) be followed scrupulously.

**PRECAUTIONS TO BE TAKEN DURING THE COURSE OF
TRANSACTION OF BUSINESS IN COURTS: -**

The Government of Maharashtra vide Resolution No. Corona-2020/Pra. Kra. 58/ Health- 5 dated 25.04.2020 has issued guidelines for precautions to be taken by staff while working which should be noted by the Courts in the State of Maharashtra, State of Goa and Union Territories of Dadra and Nagar Haveli and Daman and Diu. After a comprehensive review, and in view of the Lock down measures having led to significant gains in the COVID-19 situation in the country, Ministry of Home Affairs (MHA), Government of India issued an Order No.40-3/2020-DM-I(A) dated 01.05.2020 under the Disaster Management Act, 2005, to further extend the Lock down for a further period of 2 weeks beyond 04.05.2020. It is necessary to scrupulously follow new guidelines issued by Ministry of Home Affairs (MHA) vide Order No.40-3/2020-DM-I(A) dated 01.05.2020. <https://www.mha.gov.in/sites/default/files/MHA%20Order%20Dt.%201.5.2020%20to%20extend%20Lockdown%20period%20for%202%20weeks%20w.e.f.%204.5.2020%20with%20new%20guidelines.pdf>

and The COVID-19 pandemic requires precautions to be taken by everyone during lockdown and accordingly, it shall be necessary while entering the Court Complex, to take the following precautions in the interest and safety of everyone: -

1. It is advisable for all Advocates, Litigants and members of staff to install the Arogya Setu app on their mobile phones.
2. Advocates and litigants to show their identity proof at the entry point of the Court Complex.
3. A register be maintained at the entry point of the court complex and names of the entrants be recorded in the said register, after verifying due identification.
4. No person will be permitted to enter the premises of Courts without wearing a mask.
5. Anyone showing signs or symptoms of COVID-19, after his apparent screening, will not be allowed to enter or remain in the Court rooms. To meet any exigencies, pursuant to anyone found with COVID-19 symptoms, an isolation room shall be earmarked to isolate the said person and undertake the further course of action vis a vis further treatment at Hospital.

6. At the entry point / gates of the Court Complex liquid soap and water for hand wash is to be kept. At the entrance of each Court hall, as far as possible make provision of hand sanitizer.

7. Necessary social distancing shall be maintained during the transaction of the Court business. Wherever there is a provision of lift, it should be ensured that not more than fifty percent of the capacity allowed at a time. As far as possible, the members of the Staff, Advocates and Litigants who are young and not differently abled should make use of stairs for their own safety.

8. The Advocates and Litigants are advised to follow strict social distancing while accessing any department of Courts.

9. Any query on the part of Advocates and Litigants be made with the Registrar of District Court within 11.00 a.m. to 01.00 p.m. in consonance with the social distancing mechanism.

10. The Judges and the members of the staff, in the unlikely event of having any symptoms of COVID-19, are requested to immediately report the same to the Medical Center and also the Principal District Judge / Principal Judge and District Registry.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.

Dated: 4th May, 2020.

Sd/-

(Neeraj P. Dhote)

Principal District & Sessions Judge,
Pune.

Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/33/2020,
District & Sessions Court,
Pune.
Date: 4th May, 2020.

By Order,

Sd/-
Registrar,
District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune,
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.